1941. SHRI RAJNI RANJAN SAHU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the criteria followed by the AH India Radio and T.V. in fixing subscription to news agencies;
- (b) the amount of subscription given annually to (i) P.T.I... (ii) U.N.I., (iii) Samachar Bharati and (iv) Hindustan Samachar during the years 1983 and 1984;
- (c) the reasons for ignoring the principle of equal treatment among equals; and
- (d) what steps Government are taking to remove the discriminatory criteria which affect adversely multi-lingual news agencies?

THE MINISTER OP 3TATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL), (a) The main criterion is the service rendered by a newsagency and its coverage for the purposes of AIR and TV news bulletins.

(b) The amount of subscription paid annually during the financial years 1983-84 and 1984-85 is as under:—

(Rs. in lakhs)

	fro. He mines	
	1983-84	1984-85
	22.94	22.94
- T	17.06	17.06
Sama-	3.25	3.25
Bha-	3.25	3.25
	Sama-	. 22.94 . 17.06 Sama- . 3.25

(c) and (d) The question of inequality or discrimination does not arise as the rates are fixed on the basis of the service rendered by the news agencies.

Krishak Bharati Cooperative Limited

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1942. SHRI BIR BHADRA PRATAP SINGH; Will the Minister of AGRI-CULTURE AND RURAL DEVELOP-MENT be pleased to state:

- (a) whether Government have received several complaints about Uic mismanagement and misconduct of the Board of Directors in the affairs of the Krishak Bharati Cooperative Limited:
- '(b) whether it is also a fact that the Government nominee on the Board of the KRiIBHCO has not extended cooperation in the matter of information on the affairs;
- (c) whether Government have found *prima* facie charges of mismanagement; and
- (d) if so, what are the details thereof and the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) to (c) NO, Sir.

(d) Does not arise.

Appointment of agents by the Publications Division

1943. PROF. C. LAKSHMANNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of agents appointed by the Publications Division to secure advertisements in journals and periodicals published by them;, and
- (b) th_e criteria, qualifications, terms and remuneration paid to agents?

THE MINISTER OF 9TATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N GADGIL): (a) There are four Advertisement Representatives who have been appointed by the Publications Division to procure display advertisements.